NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/68/ (IB)/2017

NAME OF THE PETITIONER(S)

: ROSE FLOWER COMPANY PAPER PVT LTD

NAME OF THE RESPONDENT(S)

: MEHRA COMPUTER SYSTEMS LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Shri A Babu, counsel for petitioner present. Shri Praveen U Mehra, Managing Director of the respondent company present. Both stated that they have settled the issue by way of compromise and sought time for reporting the final outcome of the settlement. Time extended at request. Put up on 31.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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